

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.60/(MAH)/2009  
CA No. 265/2012 & 34/2015

CORAM:



Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. TAGR Dredging and Marine Engg. Pvt. Ltd.  
V/s.  
Mr. Budhpal Singh Bhati

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dr. Deepthi Mishra	Adv. for Corp. no. 142	
2	RISHABH SHAM	COUNSEL FOR PETITIONER	

**ORDER**

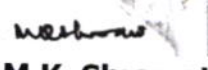
**T.C.P. No. 60/397-398/NCLT/MB/MAH/2009**

**T.C.P. No. 64/397-398/NCLT/MB/MAH/2009**

1. The Learned Representative of both the sides are present.
2. By the Order of the Bench adjourned to **04.01.2018**.

**16.11.2017**

aah

  
**M.K. Shrawat**  
**Member (Judicial)**